

**LOK SABHA
UNSTARRED QUESTION NO. 3105
TO BE ANSWERED ON 15TH MARCH 2021**

Merger of ONGC

**3105. SHRI T.N. PRATHAPAN:
SHRIMATI APARUPA PODDAR:
ADV. DEAN KURIAKOSE:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) the reasons behind the delay of the merger of Oil and Natural Gas Corporation (ONGC) with two oil refining subsidiaries, Hindustan Petroleum Corp Ltd (HPCL) and Mangalore Refinery and Petrochemicals Ltd (MRPL) to Financial Year-24;
- (b) the benefits this merger will accrue therefrom; and
- (c) whether this merger aids India's oil and gas exploration in the post-COVID-19 economy and if so, the details thereof along with the foreseeable effects of the merger to import of oil and natural gas?

ANSWER

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मेन्द्र प्रधान)
MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS**

(SHRI DHARMENDRA PRADHAN)

- (a): A detailed study was got conducted by ONGC on the issue of Merger of HPCL and its subsidiaries with ONGC. Merger of various organizations is based on the requirement of business, feasibility and economic considerations.
- (b): Integrated oil and gas companies have lower volatility in comparison to pure upstream or downstream companies. Integration also mitigates the risk of volatility in prices. There may however be some negative points also.
- (c): The integration has both positive and negative implications.
